

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3813  
ANSWERED ON:23.08.2004  
CONSTRUCTION OF HOUSES ALONG COASTAL AREAS  
Ramadass Prof. M

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the purpose of CRZ notification for not allowing building construction within 500 metres of the coastal areas;
- (b) whether the Government propose to exempt construction of houses especially by fishermen from CRZ notification's purview keeping in view that they do not pollute the area by discharging industrial or air pollution; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) There is no blanket ban on building construction in the Coastal Regulation Zone. However, it is regulated depending on the ecological sensitivity of the area.
- (b) No, Sir.
- (c) Does not arise.